

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:2447
ANSWERED ON:08.12.2006
EXPANSION OF POWER PROJECTS
Ahir Shri Hansraj Gangaram

Will the Minister of POWER be pleased to state:

- (a) whether the Union Government has given approval for expansion of power projects in Maharashtra;
- (b) if so, the details of the power projects included in the expansion programme;
- (c) the additional quantum of power to be generated from these projects;
- (d) whether any financial assistance is being provided by the Union Government for the purpose; and
- (e) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF POWER (SHRI SUSHILKUMAR SHINDE)

(a) to (e) : As per Electricity Act, 2003 enacted on 10.06.2003, the requirement of according Techno-economic clearance by Central Electricity Authority has been dispensed with for thermal generation. However, a generating company intending to set up a hydro-generating station has to prepare and submit the scheme to the Authority for concurrence involving a capital expenditure such sum as may be fixed by the Central Government from time to time by notification.

At present, two extension projects i.e. Parli Extn. U-2 (250 MW) and Paras Extn. U-2 (250 MW) are under construction. In addition, action has been initiated in respect of Khaperkheda Extn. (500 MW) and Bhusawal Extn. (1000 MW). The projects are being executed by MAHAGENCO. Power Finance Corporation and Rural Electrification Corporation of Ministry of Power have sanctioned over Rs.7000 crores as loan against these projects.